

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

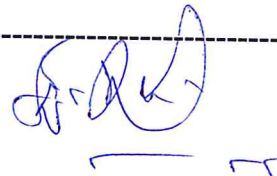
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/88/2016  
NAME OF THE PETITIONER(S) : Shankar Sundaram  
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 47 Others  
UNDER SECTION : 397/398, 402, 403, 235(2) & 214

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1. K. RAVI

For M/s. Rugan & Arya  
Counsel for Petitioner



2. KRISHNA SRINIVASAN  
GEETHI ARA  
DHARAKESH.P.

For S. Ramasubramaniam  
& Associates  
Counsel for R1 & R2




3. THRIYAMBAK  
KANNAN

Counsel for  
R 4-b



ORDER

Mr.K.Ravi, Counsel for petitioner, present. Mr.Krishna Srinivasan, counsel for R1 and R3 present. Mr.Thriyambak Kannan, Counsel for R24 to R26 also present. Counsel for petitioner prayed time for arguments. At request, time is enlarged. Put up on 26.07.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)